

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 6296 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 3rd November, 2018.

Sub:- **Casual Leave.**

Ref:- Your Email dated 26.10.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 23.10.2018, has been granted/~~rejected~~.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

